

curriculum and examination system at National level upto Ten+2 and university level; and

(b) if so, by when and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Education being in the concurrent list, States/UTs are free to adopt or adapt NCERT's syllabi and textbooks or develop their own syllabi and textbooks as per the State's specific needs for their schools. There is no proposal to enforce a uniform system and curriculum at secondary and higher secondary levels. The National Policy on Education (NPE), 1986 (as modified in 1992) recommends that the national system of education will be based on a National Curriculum Framework (NCF), which contains a common core along with other components which are flexible. In a meeting of the Council of Boards of Secondary Education (COBSE) on 16th February, 2010, 21 Boards unanimously decided to adopt core curriculum in Science and Mathematics at Senior Secondary level. Accordingly, NCERT has developed core syllabi in Biology, Physics, Chemistry and Mathematics at Higher Secondary stage in collaboration with COBSE and Central Board of Secondary Education (CBSE). Higher education warrants diversification of curricular provisions and it is precisely for this reason that universities are accorded absolute autonomy for designing the curricula and prescribing the syllabus. UGC has been requesting the universities from time to time to revise /update the curriculum which is an essential ingredient of any vibrant university academic system.

Toilets in Government schools

1157. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the funds provided to Government schools for maintaining their toilets are insufficient;

(b) the details of the funds earmarked and utilized on the maintenance of the toilets in those schools in the present year and during the last two years, year-wise and State-wise; and

(c) the number of Government schools who receive the said funds, the number of those with toilets and the overall number of such schools, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Under Sarva Shiksha Abhiyan (SSA) programme annual maintenance grant @ ₹ 5000/- per school per year for schools with three classrooms

and ₹ 10000/- per school per year with schools more than three classrooms, for the maintenance of school infrastructure including toilets, is provided. In addition to this school grant is also provided @ ₹ 5000/- per primary school per year and @ ₹ 7000/- per upper primary school per year. Similarly, under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programme school grant @ ₹ 50,000/- is provided in secondary schools. In pursuance to the national call to provide functional toilets for girls and boys in the schools, the Public Sector Undertakings / Private corporate have committed re-construction of 69083 dysfunctional toilets. ₹ 56.51crore has been allocated from the Swachh Bharat Kosh for re-construction / repairs of 5245 dysfunctional toilets till 28.02.2015.

(b) and (c) Funds are released to States / UT on the basis of approved Annual Work Plan and Budget of respective State/UT. State-wise details of funds allocated and released by the Central Government under SSA scheme during the last two years and the current year is given in Statement.

Statement

Details indicating State-wise details of funds allocated and released by the Central Government under SSA scheme during the last two years and the current year

Sl. No.	Name of the State	2012-13		2013-14		2014-15	
		SSA Release	RMSA Release	SSA Release	RMSA Release	SSA Release	RMSA Release
(As on 20.2.2015)							
1	2	3	4	5	6	7	8
1.	A & N Islands	1089.28	67.13	612.35	0.00	147.81	65.00
2.	Andhra Pradesh	141049.46	35464.85	174715.39	19869.00	150950.08	8671.00
3.	Arunachal Pradesh	43764.67	2437.16	19261.85	0.00	21713.34	137.57
4.	Assam	130881.60	12832.21	131820.73	7062.00	87462.85	8073.53
5.	Bihar	275462.25	13765.22	261013.11	6884.90	203208.79	14484.50
6.	Chandigarh	1772.64	70.37	3009.26	22.00	3904.93	116.40
7.	Chhattisgarh	85015.73	30897.19	76699.64	18693.36	92705.34	19018.66
8.	Dadra and N. Haveli	652.76	45.33	927.19	36.00	725.81	131.93
9.	Daman and Diu	433.12	55.00	145.54	180.14	72.77	51.44

1	2	3	4	5	6	7	8
10.	Delhi	4293.24	0.00	8322.82	443.43	5086.63	2114.07
11.	Goa	1013.04	0.00	1333.57	104.30	1286.83	323.15
12.	Gujarat	113918.08	8205.07	80559.63	0.00	78083.22	7576.35
13.	Haryana	33810.35	10112.48	35088.42	7204.27	41662.15	15018.76
14.	Himachal Pradesh	10737.30	2035.46	11453.10	21467.12	7012.97	3609.39
15.	Jammu and Kashmir	50805.85	10935.54	89143.50	13578.00	50434.17	11532.91
16.	Jharkhand	56183.87	0.00	45010.71	11883.00	75775.18	1120.31
17.	Karnataka	68450.58	5641.75	65371.33	12883.00	66127.83	30185.93
18.	Kerala	13449.14	1526.89	20800.66	1719.00	21802.49	3979.65
19.	Lakshadweep	57.62	0.00	0.00	0.00	58.83	2.12
20.	Madhya Pradesh	135343.30	46123.40	200408.56	52455.38	138063.83	20995.77
21.	Maharashtra	106854.62	985.28	65653.65	768.13	56988.28	23451.14
22.	Manipur	17362.44	4301.17	13193.93	4313.64	18136.98	4616.18
23.	Meghalaya	18670.78	159.70	28340.86	340.92	20014.36	58.62
24.	Mizoram	15317.60	6391.43	10657.69	3945.04	7780.75	1705.40
25.	Nagaland	11231.95	1661.77	15803.02	506.47	13114.00	-
26.	Odisha	104307.62	21542.51	73956.08	26553.62	66695.31	20100.26
27.	Pondicherry	918.91	72.07	443.19	716.60	0.00	-
28.	Punjab	49472.68	25844.37	38323.72	9260.38	20477.26	4094.83
29.	Rajasthan	153520.11	8703.95	242488.70	26714.00	241192.14	33214.01
30.	Sikkim	2693.85	24.65	4195.08	862.22	4526.13	570.71
31.	Tamil Nadu	71637.13	27613.87	96827.48	35936.40	135819.79	33364.51
32.	Telangana	-	0.00	-	0.00	60538.39	-
33.	Tripura	12010.11	7017.66	15991.09	2365.62	11995.06	581.43
34.	Uttar Pradesh	375476.26	22086.62	466698.04	9680.00	449867.83	13730.96
35.	Uttarakhand	17941.10	9663.79	22043.51	7571.60	15880.92	5825.84
36.	West Bengal	258056.58	0.00	153196.42	76.52	71681.36	10743.70
TOTAL		2383655.62	316283.89	2473509.82	304096.06	2240994.41	299266.02